

Title: To All Surveyors and Loss Assessors and Insurance companies

Reference No.: IRDA/SUR/REG/ORD/071/04/2015

WEBLIST OF SURVEYORS AND LOSS ASSESSORS (INDIVIDUAL & CORPORATE) WITH IIISLA MEMBERSHIP

With the notification of amendments to (Surveyors Licensing, Professional Requirements and Code of Conduct) Regulations, in 2013, Authority has removed the previous system of department based categorization of surveyors.

As per the amended Regulation 14 of Surveyors Regulations, all surveyors and loss assessors shall be categorised on the basis of the level of membership allotted by the IIISLA viz. Licentiate, Associate and Fellow as defined in the regulations. Every surveyor and loss assessor whether a company or firm or individual, shall be eligible to carry on the work as surveyor as per the level of membership allotted by IIISLA and specified in the license issued by the Authority.

As of now the Authority is issuing licenses displaying membership no. in the licenses. The removal of A, B, C from the eligible departments from the licensing format is under process and shall be implemented shortly on the online BAP portal. A separate Notice in this regard shall be issued. Till such time the surveyors may show/submit their IIISLA membership certificate alongwith license to the underwriters/insurers for the purposes of empanelment and survey work allocation.

As a step towards implementation of categorization based on IIISLA membership, the Authority has incorporated IIISLA membership no. in the list of surveyors and loss assessors(Individual and Corporate) regularly published on the website of IRDAI. The membership data of IIISLA utilised for the exercise is the data as on 31.03.2015. The eligible departments are ticked with ~##~ sign.

All surveyors are requested to check their membership no. and other details and in case of any discrepancy may write to Joint Director, Surveyors Department, Delhi Regional Office of IRDAI, Jeevan Tara Bldg, first floor, gate no. 3, Parliament Street, New Delhi – 110001. Email: <u>surveyor [at] irda [dot] gov [dot] in</u>. Such request should be submitted alongwith proof of valid membership.

Date: 10/04/2015

Sr Joint Director (Intermediaries)